

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 509**  
TO BE ANSWERED ON- 06/02/2023

**TRIBAL YOUTH DENIED EMPLOYMENT IN KERALA**

509. SHRI KODIKUNNIL SURESH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of reports on a tribal youth being denied employment in Kerala State Forest Department as beat forest officer due to buck teeth;
- (b) if so, whether the Government has sought any explanation in this matter; and
- (c) if so, whether the Government consider investigating alleged irregularities and unfair actions and bias displayed against a tribal youth in this matter?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

**(a):** As per the information received from the State Government of Kerala, the criteria fixed in the notification by the Kerala Public Service Commission for the selection of Beat Forest Officer, (Spl Recruitment STs) buck teeth is included as a deformity which prevents a candidate from submitting the application.

**(b) & (c):** As per the information received from the State Government of Kerala, since Kerala Public Service Commission is a constitutional Institution, the Scheduled Tribes Development Department, Government of Kerala has requested the Public Service Commission to reconsider the application, as it was only during the interview that the matter came to the notice and the applicant didn't get a medical certificate to be produced before the interview board.

Further, the government of Kerala has informed that the Kerala Public Service Commission being a constitutional Institution, the Scheduled Tribes Development Department, Kerala has requested the Commission to reconsider the application and to grant conditional permission to attend the interview.

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